

DIVISION BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/201(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS REACON ENGINEERS INDIA PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)  
For Mr. Pratim Bayal  
Mr. Mohit Sharma, Adv.  
Mr. Pratim Bayal (Interim Resolution Professional)**

**ORDER**

1. Ld. Counsel for the RP present.
2. RP seeks some time to file the progress report. Four weeks' time is allowed for filing the progress report.
3. Post this matter on **09.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**